## YEAR -2018-19 DECLARATION OF ASSETS AND LALABILITIES BY SUBODH RAI

I SUBODHA ROY Son of Late DHIRNATH ROY Aged 77 years belonging to Bihar Vidhan Sabha Constituency 157- Sultanganj Party JD(U) give herein below the details of the assets (immovable, movable, bank balance, etc,) of my spouse and dependants:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	ating the extent of joint ownership will also have to be given)  Self		Spouse Name (s)	Depen1	Depe-2	Depe
No.		10,500.00					
(i) (ii)	Cash Deposits in Banks, Financial Institution and Non-Banking Financial Companies	B V M SBI Br. A/c No.10839460653 Up to 31-03-2019 34,07,705.06 Champanagar (BGP.) SBI Br. A/c-32834083197 Up to 31-3-19 1,04,384.00		NA	Old Widow sister	NA	NA
(iii)	Bonds, Debentures and Shares in Companies	NA	1 00 015 00	NA	NA	NA	NA
(iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, Etc.	FD Account No32792834232dt. 28-01-2019- FD Account No32792838442 dt. 28-01-2019- FD Account No32792842084 dt. 28-01-2019- AXIS Mutual Fund A/No XXXXXXXXXXXXXXXXXX dt.31.03.2019 l.V. (Rs.) -	1,55,515.00 1,55,515.00 1,55,515.00 3,67,851.00	NA	NA	NA	NA
(v)	Motor Vehicles (details of Make, etc.	Bolero SLX BR-10P-5001 Model- 2011 Bolero Power + ZLX BR-10PA-9225 Model- 2016		NA	NA	NA	NA
(vi)	Jewellery (give Details of Weight and Value	NA NA		NA	NA N	NA	NA
(vii)	Other assets,	NA See all Embarge in proposet of listed		NA	NA name	NA books in	NA the ca

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of 2541auM

non listed companies should be given.

Dependant here means a person substantially dependent of the income of the employee

## . Properties In joint ownership indicating the extent of joint ownership will also have indicated)

Sr.	Description	Self	Spouse Name (s)	Dependant-	Dependant-	Dependant-3
(i)	Agricultural Land -Location (S) -Survey Number (s) -Extent (Total Measurement) -Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land -Location (S) -Survey Number (s) -Extent (Total Measurement) -Current market value	NA	NA	NA	NA	NA
(iii)	Buildings (Commercial And residential) Location (s) -survey/door Number (s)-Extent (Total Measurement) -Current market value	NA	NA .	NA	NA	NA
(iv)	Houses/Apartment, EtcLocation(s) -survey/door Number (s) -extent (Total measurement -Current market value	Residential House built in 714 Sq. ft. (BSK Tarafdar Road, Adampur, Distt- Bhagalpur H.No38B Bhagalpur Nagar Nigam Ward No22 CVM-About 15 Lakh (Rupees fifteen Lakh)	NA	NA	NA	NA
(v)	Others (such as Interest in property)	NA	NA	NA	NA	NA

<sup>2.</sup> I give herein below the details of my liabilities/over dues to public financial institution and government dues: (Note: Please given separate details for each item)

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No.		Department (s)	On March 2017
a	(i) Loans from Banks	Car Loan- SBI BVM, Patna Bolero Power + ZLX BR-10PA-9225 Model- 2016	
	(ii) Loans from financial institutions	NA	NA
	(iii) Government accommodation	NA	NA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	NA	NA
	(d) dues to departments dealing with Telephones	NA .	NA
	(e)Other dues, if any	NA NA	NA
	(f) dues to departments dealing with Government transport (including Aircraft and helicopters	NA	NA
b	(i)Income Tax including surcharge (Also indicate the assessment year up to Which income Tax Return filed. Give Also Permanent Account Number (Pan)	Income tax Return up to 2018-19 Filed on 19-07-2018 PAN No ABHPR1143B	NA
	(ii) Wealth Tax (Also Indicate the Assessment year up to which Wealth Tax Return filed.)	NA	NA
	(iii)Sales Tax (Only in case of Proprietary business)	NA	NA
	(iv) Property Tax	NA	NA

Place. (121)	Name- Subodh Roy Constituency-157-Sultangani
Date	Add. BSK Tatafdar Road Adampur Distt- Bhagalpur

Note: Please sign each page of the declaration.

ITR- V		ACKNOWLE	DGEMENT	27.11	AY 2018-19	
eceived with	thanks from	MR. SUB	OTH ROY	1	a return of income	
ollowing partic	O←(LAHA	2->0 3->0 4(SUGA)	M)→• 5→0 7→0	for assessr	ment year 2018-19, having the	
		(A2) Middle name (A3) Last nam		8	(A4) Permanent Account Num	
SUBOI		(AZ) Miladie Hall	RDY		ABHPK11433	
A5) Date of Bir	th(DD/MM	1/YYYY) (A6) Income Tax Ward/Circle			(A7) Flat/Door/Building Flat No - 89	
(AB) Name of Premises/ Building/ Viliage  ET MAN & LESS ROTE  (A11) Town/ City/ District (A12) State		uilding/ Viliage	(A9) Road/ Stre	et	(A10) Area/ locality  (CD) SACHIVACHYA	
		Country INDIA		(A13) Pin code		
In response to Sec. 119(2)(b)	notice un	der section   139(9)	Defective LI 142(1)	D 140	(4), ☐ Revised Return-139(5) ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐ ☐	
			AND TAX RETU	B1 ( )	582202=00	
B1 Gross To				B2	160000-0	
And the second second second		Chapter-VI-A		B3 ( )	4,22202=0	
B3 Total Income				B4 ( )	-	
B4 Current loss, if any				B5	NIC	
B5 Net Tax				B6		
B6 Interest				B7		
The second secon	The second section is a second	rest Payable		B8		
B8 Total Advance Tax Paid B9 Total Self Assessment Tax Paid				B9	ML.	
				B10	(	
B10 Total TD				B11		
B11 Total TO			11)	B12	Nie	
B12 Total Prepaid Taxes (B8 + B9 + B10+ B11)				B13	1110	
B13 Tax Payable (B7-B12, If B7>B12) B14 Refund (B12-B7, If B12>B7)				B14		
B14 Retuna		griculture		B15	NIC	

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